NATIONAL COMPANY LAW TRIBUNAL ITEM NO : 21
ALLAHABAD BENCH

CA NO.220/2019 IN CP NO.(IB)322/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : MRS. ANITA NIRULA & ANR. V/S PIYUSH SHELTERS INDIA PVT. LTD.

SECTION : 45 & 66 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR RP : DR. RAM KUMAR MISHRA, PCMA

CA NO.220/2019 IN CP NO.(IB)322/ALD/2018

The matter was taken up today through Video Conferencing.

Heard Dr. Ram Kumar Mishra, PCMA for the RP through video conferencing.

As prayed, put up on 15th March, 2021 for arguments before the Regular Court/ through Video Conferencing.

Sd

Dated : 23.02.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. Zaid
(Stenographer)